

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(14)

T.A. No. 11/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company		Jupiter Wagons Ltd.	
Under Section		391(2)-394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhanolia, ACS
Practicing Company Secretary

Applicant 2

Siddhi
26/07/17

2. CS Benu Singhania, ACS
Practicing Company Secretary ORDER
Ld. Counsels for the petitioners and the respondents are
present.

Ld. Benu Singhania
26/07/17

Ld. Counsels for the petitioners has filed affidavit of service but
there is no proper pagination in the affidavit. Petitioner is directed to
do complete pagination of the affidavit.

List the matter on 28/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)

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